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Written Answers

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मागत का 65 करोड़ रुपये तक पुनरीकरण किया गया था।

Written Answers

(क) उत्पादन के कार्यक्रम के अनुसार प्रारम्भ न होने के मुख्य कारल ये वे :---

- (i) उपकररणों की प्राप्ति में विलम्ब, मौद
- (ii) ठेकेदार के मजदूरों की हड़ताल एवं मन्य अमिक समस्याएं।

(ग) जी, नहीं। जैसा कि उपर बताया गया है, 1967 से प्रायोजना की लागत में लगभग 10 करोड़ रुपये की वृद्धि हुई है भौर यह वृद्धि, सामग्री एवं सेवाम्रों के मूल्यों में वृद्धि, कई उपकरशों के प्रादय के स्रोत में परिवर्तन तथा व्याज म्रादि के भुगतान से होने वाले व्यय जैसे तथ्यों के कारएग थी।

(भ) उपयुं क्त तथ्यों को दृष्टि में रकते हुए, विलम्ब के लिए किसी विशेष म्यक्ति या पार्टी को उत्तरदायी नहीं ठहराया जा सकता है। यतः किसी प्रकार की कार्य-बाही करने का प्रदन नहीं उठता।

Locking out of the Bharat Earth Movers Limited, Bangalore

\$14. SHRI B.N. REDDY: Will the Minister of DEFENCE be pleased to state :

(a) whether the Bharat Earth Movers Limited, Bangalore, has been locked out from the 21st September, 1971;

(b) If so, the reasons thereof ; and

(c) The steps taken by Government to remove the lock-out ?

THE MINISTER OF STATE (DEPENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). Bharat Earth Movers Limited had to declare a lock-out from 21st September, 1971 consequent upon agitational activities, such as, 'dharna' picketing, demonstration, threatening of loyal workers and tampering with plant and machinery and by striking employees thus endangering the safety of personnel and company property. The agitation was launched by the employees in pursuance of their demand to pay them bonus at a much higher rate than admissible under the Bonus Act. The Management on the other hand had offered them a substant'ally larger bonus than what was strictly admissible under the law. Subsequently, the Employees' Unions agreed to call off their unjustified agitation and unlawful activities for the redressal of their grievances. They also accepted the terms earlier offered by the Managment. The lockout was, therefore, lifted on 2nd October, 1971. A settlement has also been concluded with the Employees' Unions in regard to payment of bonus.

Committee on Operational Efficiency of Public Undertakings

815. SHRI BIRENDER SINGH RAO : SHRI MUKHTIAR SINGH MALIK :

SHRI J.B. PATNAIK :

Will the Minister of FINANCE be pleased to state :

(a) whether a Committee has been set up by Government to suggest measures for improving the operational efficiency of public sector undertakings and suggest ways and means to remove the ills of the Public Sector ;

(b) if so, the composition and terms of reference of the Committee ; and

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